

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4862
ANSWERED ON:09.12.2010
MAL PRACTICES BY TTES
Saroj Smt. Sushila

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have taken notice of the practices of offering reserved berths in lieu of charging extra money by the TTEs particularly in Bihar Sampark Kranti (2566/2565) and at some stations like New Delhi/Delhi, Darbhanga, Gorakhpur and Muzaffarpur;
- (b) if so, the action taken by the Railways in this regard; and
- (c) the steps taken to prevent such activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a): In Bihar Sampark Kranti train and at Delhi/New Delhi, Darbhanga, Gorakhpur and Muzaffarpur stations, no case of TTEs offering reserved berths in lieu of charging extra money by the TTEs has come to notice.
- (b): Does not arise.
- (c): In order to curb malpractices, regular preventive checks are conducted by various special Squads as well as by Vigilance. If irregularities such as carrying of passengers without charging Railway dues or holding extra cash than that declared at the time of starting his duty, are detected, action is taken against the TTE under the Disciplinary & Appeal Rules.